

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 92 of 2023 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own SUO MOTU based on the news item  
Published in “The Times of India” Chennai Edition dated

14.07.2023. “SIPCOT kills a lake to build a park – Nearly 10 Acres

Filled with debris”

...Applicant(s)

Versus

The District Collector,

Kancheepuram and Others

...Respondent(s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1.	20.05.2024	Report filed by the District Collector, Chengalpattu – R1	1 – 3

(Note: The page numbers are at the top centre of every page)



Through  
Dr. D. Shanmuganathan  
Standing Counsel for Tamil Nadu  
National Green Tribunal  
Southern Zone  
**Date: 22.05.2024**

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI

Original Application No.92 of 2023 (SZ)

SUO MOTU based on the  
news item published in  
'The Time of India'  
Chennai edition dated 14.07.2023,  
"SIPCOT kills a lake to build a park - Nearly 10 Acres filled with debris"  
...Applicant

-Verses-

District Collector Kancheepuram  
First Floor, Collectorate,  
Kancheepuram District  
Tamil Nadu and Ors. ...Respondent

INDEPENDENT REPORT FILLED BY DISTRICT COLLECTOR,  
CHENGALPATTU

I, S. Arunraj S/o Thiru.R.Samuthira Pandiyan, Hindu, Male aged about 31 years residing at the Collector's Bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows:-

I submit that with regard to the case in O.A.No.92/2023 (SZ), whereby Hon'ble National Green Tribunal had taken SUO - MOTU cognizance of the issue of encroachment of the water spread area of Navalur Lake in Survey No.168/1 admeasuring an extent 13.25.50 hectares at Navalur Village, and directed the District Collector and the SIPCOT authorities to jointly evict the encroachers and restore that part of the lake area also", in its order dated:22.11.2023,

District Collector  
Chengalpattu

( $\frac{9}{14}$ )

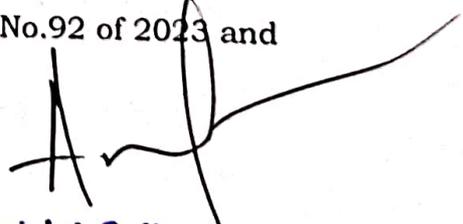
It is submitted that, pursuant to the above order of the Hon'ble National Green Tribunal the land under consideration was visited by the Revenue and Police authorities along with the officials of SIPCOT on 09.01.2024 for the purpose of evicting the afore-said encroachers.

It is submitted that, during the visit by the above authorities all the encroachers in the afore-said survey number came forward to voluntarily evict themselves from the land and to resettle themselves to the Tamil Nadu Urban Habitation Development Board quarters at Perumbakkam village in Chengalpattu district, which have already been allotted to them for the purpose of rehabilitating and resettling them.

It is submitted that, the above encroachers, nevertheless, requested that they be given 10 days of time in view of the upcoming Pongal festival by furnishing written letters wherein they have assured that they can be evicted from the land on 19.01.2024, if they have not moved out of the land by themselves on or before 18.01.2024.

It is submitted that, subsequently on 21.02.2024 Revenue and Police authorities along with SIPCOT officials visited the Navalaur Lake for the purpose of evicting the afore said encroaches. Since the encroaches refused to occupy the TNUHDB tenements in Perumbakkam Village, alternatively patta was issued in Periyavelikadu Village of Cheyyur Taluk and the encroachment was evicted peacefully as directed by Hon'ble NGT.

It is therefore prayed that this Hon'ble Green Tribunal may kindly be pleased to accept this report and close the Application No.92 of 2023 and thus render justice.

  
District Collector  
Chengalpattu

(10  
19)

VERIFICATION

I, S.Arunraj S/o Thiru.R.Samuthira Pandiyan, Hindu, Male aged about 31 years, the District Collector, Chengalpattu do hereby verify that the contents of above paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 20<sup>th</sup> day of May, 2024.

  
District Collector  
Chengalpattu

( $\frac{11}{14}$ )